

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Oceanic Tropical Fruits Pvt Ltd

MAIN PETITION NUMBER : CP/564/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/356(CHE)/2023

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8 CP/564/IB/2017
IA/356(CHE)/2023

ORDER

The Applicant is represented by the Ld. Counsel Mr. R. Subramanian through video conferencing mode.

This Application has been filed by the Ld. Liquidator seeking the following relief:

- a. That the Hon'ble Tribunal be pleased to extend the Liquidation period by period of 1year from 16.02.2023 being the date on which the liquidation periods ends as per order dated 17.02.2022 of this Hon'ble Tribunal.*
- b. For such other and further reliefs as the nature and circumstances of the case may require.*

It is seen that liquidation was ordered by this Tribunal vide order dated 13.01.2018 several extension exclusions have been granted to the Corporate Debtor, last extension was granted vide order dated 17.02.2022. It is averred by the Counsel that there is one factory and other assets of the Corporate Debtor which are still to be sold. Further other IA's are in the pending on the file of this Tribunal pertaining to transactions under Section 43 to 66. The averments are taken on record.

In view of the pleadings placed before us Prayer-a is hereby **allowed.**

Accordingly, IA/356(CHE)/2023 stands **disposed off.**



**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**